

दिल्ली छावनी परिषद
Delhi Cantonment Board
सदर बाजार, दिल्ली छावनी 10
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No. DCB/32/SN-1/2020-21

Date: 13 April, 2021

To,

Consultant (Judicial)
(N.G.T)(P.B.)

Subject: Original Application No. 519 of 2016 Hardeep Singh & Ors. South Delhi Municipal Corporation & Ors.

Reference your email dated 13.04.2021 on the subject.

2. The compliance report in respect of Delhi Cantonment Board on the applicable issues is furnished below:-

(a) **Procurement and utilization of sound level meter (SLM)** .

(i) One portable SLM namely, Casella has already been procured by DCB in 2019 and is being regularly used for effective measurement of noise levels in various residential/commercial/silence zones with in Delhi Cantonment. The noise measurement data is being submitted to DPCC, Nodal Officer (Noise Pollution) and other controlling agencies regularly. The last such submission for seven locations was done on 12.04.2021.

(ii) It has been observed that the noise levels measured in various locations are within 5-10% of the laid down standards in decibel terms. Hence, there are no **noise hotspots** as such in Delhi Cantonment Area. Further the SLM is also being used to check the noise levels at various construction sites/banquet halls/commercial areas/religious institution. **It is pertinent to mention that till date no complaint regarding noise pollution has been received in Delhi Cantonment Area.**

(b) **Enforcement of directions as regards fitment of Noise Limiters.**

(i) Extensive efforts have already been undertaken, particularly during the last three months, to spread the awareness as regards the mandatory use of sound limiters in music/sound producing equipment. All shops in commercial areas dealing with such systems in Delhi Cantonment have already been identified and inspected for the implementation of the said directions.

(ii) It has been made mandatory for all users of banquet halls to ensure the fitment of noise limiters in the DJs/other sound equipment being used by them during various ceremonies. Additionally, a team from Delhi Cantonment Board is deputed with SLM to check implementation of this aspect on every occasion.

(iii) All religious institution in Delhi Cantonment area i.e. Mosques, Temples, Churchs etc have been briefed to adhere to the laid down noise standards and they are following the same.

(c) **Awareness programs regarding Noise Pollution**

(i) Placing of important notices at appropriate public places and the official website of Delhi Cantonment Board.

(ii) Use of flexes, banners, hoardings, leaflets and sign boards.

(iii) Public participation with the help of NGOs, Market Associations, RWAs and self-help groups has been ensured for conveying the directions related to noise pollution norms.

(iv) The medium of Schools has been very effectively utilized, inspite of closure, for spreading the awareness regarding air and noise pollution through online mode. This has been included in the weekly activities of the schools and is being regularly reported by the respective schools. The noise pollution awareness material such as paintings, slogans, articles, poems etc. prepared by students have been quiet appreciable. The same were also forwarded by this office to Nodal officer (Noise Pollution), SDM and GNCTD. A few samples are enclosed herewith as **Annexure 'A'**

(vii) Important awareness videos and photographs on **noise pollution** are being regularly displayed in the Cantonment General Hospital due to the large public footfall, for general awareness.

(viii) Social media such as WhatsApp groups are already functional for exchange of information as well as raising of complaints on environmental issues, including noise pollution.

(d) **Inspection and reports regarding implementation.**

A weekly report on various aspects of noise pollution is being submitted, every Monday, to SDM New Delhi , Nodal officer (Noise pollution) and DPCC. The report includes details such as number of inspections conducted of different institution such as banquet halls and religious sites, number of meetings conducted for sensitization of public, construction sites, compliance of sound limiters, identification of hotspots and details of awareness programs undertaken during the week. Sample reports for the last four weeks are enclosed herewith as **Annexure 'B'**.

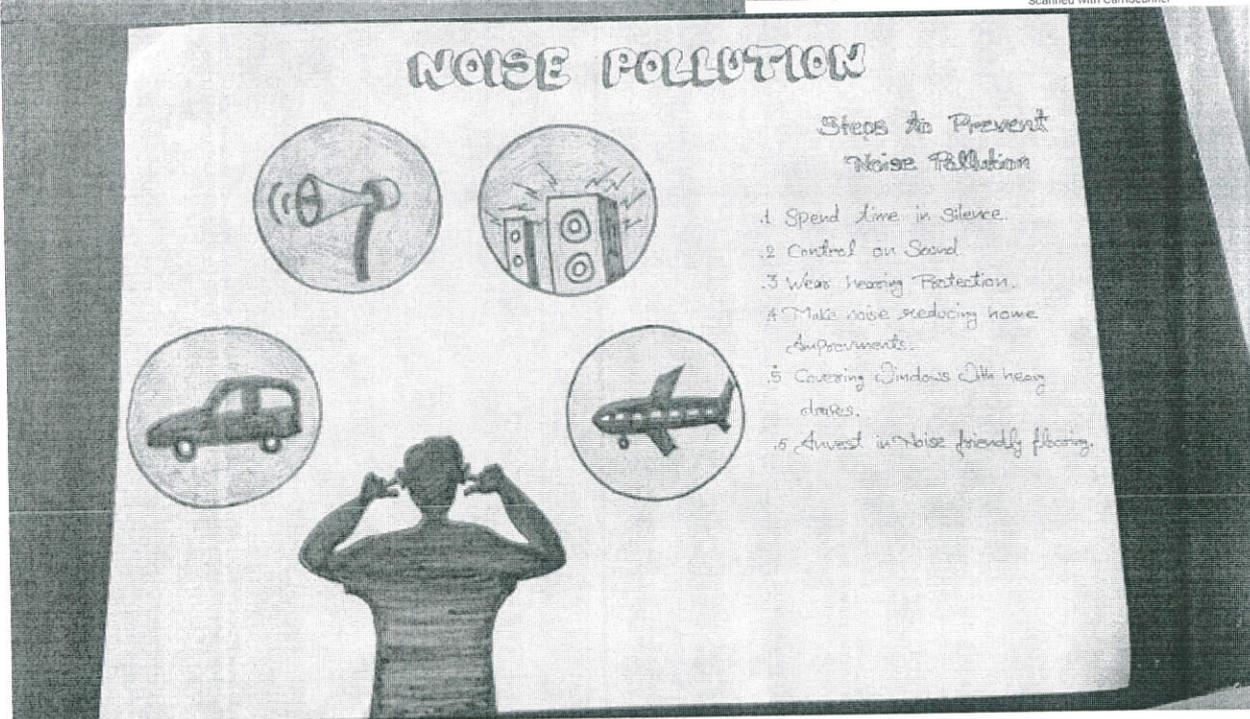
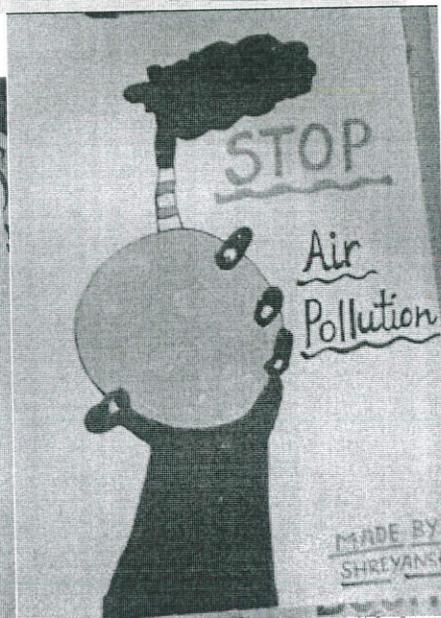
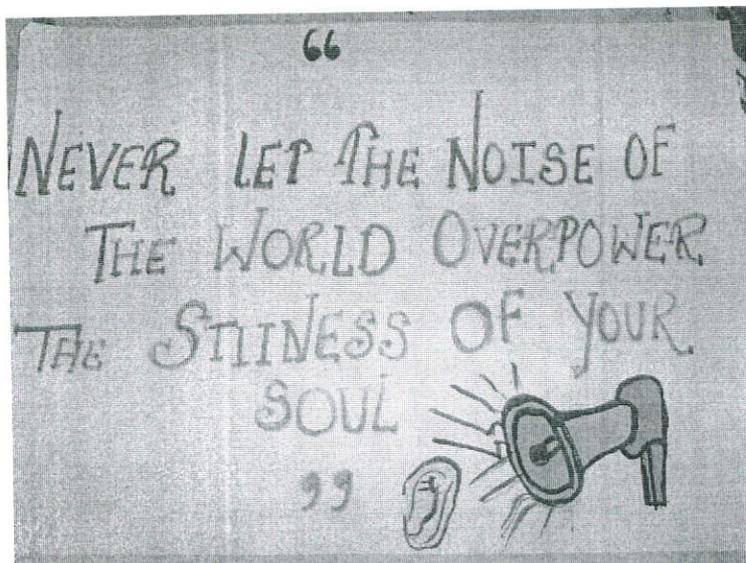
Yours Faithfully



(Gyanendra Pal Singh)

OIC Sanitation

Delhi Cantonment Board



Annexure - A

Performa for Data Collection Local Bodies

Heads	No. of Inspections conducted		Whether SLM used for Inspection. If yes, No. of cases in which SLMs used	No. of meeting conducted for sensitization regarding Noise Pollution	No. of action against violation of Noise norm		Details of Penalties imposed			
	Suo Moto inspection	Inspection on complaints			Suo Moto Action	Actions on Complaints	Suo Moto		Complaints	
							Seizures made	Challan / Fine recovery	Seizures made	Challans / Fine recovery
Construction Sites	54	Nil	SLM used in 16 inspections	Nil	No violations noticed	NA	Nil	Nil	Nil, since no complaints were received	NA
Religious Institutions	03 Nos	Nil, since no complaints received	Without SLM used for three inspections at Shani Mandir near Old Base Hospital, MES mandir near KV 1 & Jama Mosque, Sadar Bazar, Delhi Cantt	03 meetings with religious institutions of Sadar Bazar, Delhi Cantt	Nil	Nil, since no complaints received	Nil	Nil	Nil, since no complaints were received	NA
Banquet Halls/ Party Places	(Total No. of Banquet Halls/Party Places-04) 02 number Inspected at Manglam Barat Ghar, Old Nangal & Ashoka Barat Ghar, Shastri Bazar, Delhi Cantt.	Nil, since no complaint received	SLM used for two inspection at Manglam Barat ghar, Old Nangal & Ashoka Barat Ghar, Shastri Bazar, Delhi Cantt.	Nil	Nil	Nil, since no complaints received	Nil	Nil	Nil, since no complaints were received	NA
Total	59	Nil	21	03	Nil	Nil	Nil	Nil	Nil	Nil

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Col. (Retd.) P.K Dogra
Consultant
Delhi Cantonment Board

Performa for Data Collection form Local Bodies

Department	No. of Sound level pro-cured meters	Identification of Hotspot		Compliance of Gazette Notification of Sound Limiters		Awareness Programs							
		With SLMs	Without SLMs	Inspections	Actions	Print Media (Notice/ Advt.)	FM Channels & TV	Social Media (blogs, facebook, twitter, whatsapp)	Jingle music on Garbage vans	Meeting with RWAs, MWAs & others	NGOs	Educational Institutions	Others
Delhi Cantonment Board	One, viz Casella portable SLM	Monitoring of 07 vulnerable spots, which have relatively higher level of noise, had been carried out earlier and the same has been repeated during the last week. No noise hotspots have been found in Delhi Cantt. The data has been submitted to controlling agencies.	No Noise hotspots in Delhi Cantt	03 religious places as mentioned in Annexure-A were inspected and no sound systems were found in the said religious places.	Nil	A Public Notice on the Delhi Cantonment Board website has been uploaded, under the provisions for booking Barat Ghars.	A video clip on awareness about noise pollution has been included in the video information screen, positioned at Cantonment General Hospital Delhi Cantt, which has a large public footfall.	Notices have been uploaded on Whats App in six different groups operating in Delhi Cantt.	This has been implemented in the door to door garbage collection vehicles.	01 meeting with RWAs, Shastri Bazar, Delhi Cantt	Nil	Noise Pollution awareness programs were conducted in eight schools, as per the laid down weekly norm.	1. A meeting was held between officials of DCB and SHO, Delhi Cantt Police Station on 5.04.2021 to discuss all aspects of enforcement of noise pollution norms. 2. Accordingly joint operations with police station Delhi Cantt have been carried out for the implementation of noise pollution norms.
Total	01	Nil	Nil	3	Nil	-	Nil	6	-	1	-	8	-

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Col. (Retd.) P.K Dogra
Consultant
Delhi Cantonment Board

Annexure -A

Performa for Data Collection Local Bodies

Heads	No. of Inspections conducted		Whether SLM used for inspection. If yes, No. of cases in which SLMs used	No. of meeting conducted for sensitization regarding Noise Pollution	No. of action against violation of Noise norm		Details of Penalties imposed					
	Suo Moto inspection	Inspection on complaints			Suo Moto Action	Actions on Complaints	Seizures made	Suo Moto	Challan / Fine recovery	Seizures made	Complaints	Challans / Fine recovery
Construction Sites	63	Nil	SLM used in 16 inspections	Nil	No violations noticed	NA	Nil	Nil	Nil, since no complaints were received	NA	Nil, since no complaints were received	NA
Religious Institutions	03 Nos	Nil, since no complaints received	Without SLM used for three inspections at South India Mandir, Kabul line, MES Mandir Kabul Line, Sadar Bazar & Hanuman Mandir, Shastrri Bazar Delhi Cantt.	03 meetings with religious institutions of Shastrri Bazar & Sadar Bazar, Delhi Cantt	Nil	Nil, since no complaints received	Nil	Nil	Nil, since no complaints were received	NA	Nil, since no complaints were received	NA
Banquet Halls/ Party Places	(Total No. of Banquet Halls/Party Places-04) 01 number Inspected at Manglam Barat Ghar, Old Nangal Delhi Cantt.	Nil, since no complaint received	SLM used for one inspection at Old Nangal Barat Ghar, Delhi Cantt.	Nil	Nil	Nil, since no complaints received	Nil	Nil	Nil, since no complaints were received	NA	Nil, since no complaints were received	NA
Total	67	Nil	20	03	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

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Col. (Retd.) P.K Dogra
Consultant
Delhi Cantonment Board

Performa for Data Collection from Local Bodies

Department	No. of Sound level meters procured	Identification of Hotspot		Compliance of Gazette Notification of Sound Limiters		Awareness Programs							
		With SLMs	Without SLMs	Inspections	Actions	Print Media (Notice/ Advt.)	FM Channels & TV	Social Media (blogs, facebook, twitter, whatsapp)	Jingle music on Garbage vans	Meeting with RWAs, MWAs & others	NGOs	Educational Institutions	Others
Delhi Cantonment Board	One, viz Casella portable SLM	Monitoring of 10 vulnerable spots, which have relatively higher level of noise, had been carried out earlier and the same has been repeated during the last week. No noise hotspots have been found in Delhi Cantt. The data has been submitted to controlling agencies.	No Noise hotspots in Delhi Cantt	03 religious places as mentioned in Annexure-A were inspected and no sound systems were found in the said religious places.	Nil	A Public Notice on the Delhi Cantonment Board website has been uploaded, under the provisions for booking Barat Ghars.	A video clip on awareness about noise pollution has been included in the video information screen, positioned at Cantonment General Hospital Delhi Cantt, which has a large public footfall.	Notices have been uploaded on Whats App in six different groups operating in Delhi Cantt.	This has been implemented in the door to door garbage collection vehicles.	01 meeting with RWAs, Shastri Bazar, Delhi Cantt	Nil	Noise Pollution awareness programs were conducted in eight schools, as per the laid down weekly norm.	1. A meeting was held between officials of DCB and SHO, Delhi Cantt Police Station to discuss all aspects of enforcement of noise pollution norms. 2. Accord-ingly joint operations with police station Delhi Cantt have been carried out for the implementation of noise pollution norms.
Total	01	Nil	Nil	3	Nil	-	Nil	6	-	1	-	8	-

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Col. (Retd.) P.K Dogra
Consultant
Delhi Cantonment Board

Annexure –A

Performa for Data Collection Local Bodies

Heads	No. of Inspections conducted		Whether SLM used for Inspection. If yes, No. of cases in which SLMs used	No. of meeting conducted for sensitization regarding Noise Pollution	No. of action against violation of Noise norm		Details of Penalties imposed							
	Suo Moto inspection	Inspection on complaints			Suo Moto Action	Actions on Complaints	Seizures made	Suo Moto	Challan / Fine recovery	Seizures made	Complaints	Challans / Fine recovery		
Construction Sites	54	Nil	SLM used in 18 inspections	Nil	No violations noticed	NA	Nil	Nil	Nil, since no complaints were received	Nil	Nil	NA	Nil, since no complaints were received	NA
Religious Institutions	02 Nos	Nil, since no complaints received	SLM not used for the two inspections at Balmiki Mandir & Shiv Mandir, Village Jharera, Delhi Cantt	02 meetings with religious institutions of Village Jharera, Delhi Cantt	Nil	Nil, since no complaints received	Nil	Nil	Nil, since no complaints were received	Nil	Nil	NA	Nil, since no complaints were received	NA
Banquet Halls/ Party Places	(Total No. of Banquet Halls/Party Places-04) Nil. During the week ending 28 March 2021, no functions were organized in any of the Banquet Hall/ Barat Ghar managed by Delhi Cantt Board.	Nil, since no complaint received	NIL	Nil	Nil	Nil, since no complaints received	Nil	Nil	Nil, since no complaints were received	Nil	Nil	NA	Nil, since no complaints were received	NA
Total	56	Nil	20	02	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

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Col. (Retd.) P.K Dogra
Consultant
Delhi Cantonment Board

Performa for Data Collection from Local Bodies

Department	No. of Sound level meters pro-cured	Identification of Hotspot		Compliance of Gazette Notification of Sound Limiters		Awareness Programs							
		With SLMs	Without SLMs	Inspections	Actions	Print Media (Notice/ Advt.)	FM Channels & TV	Social Media (blogs, facebook, twitter, whatsapp)	Jingle music on Garbage vans	Meeting with RWAs, MWAs & others	NGOs	Educational Institutions	Others
Delhi Cantonment Board	One, viz Casella portable SLM	Monitoring of 10 vulnerable spots, which have relatively higher level of noise, had been carried out earlier and the same has been repeated during the last week. No noise hotspots have been found in Delhi Cantt. The data has been submitted to controlling agencies.	No Noise hotspots in Delhi Cantt	02 religious places as mentioned in Annexure-A were inspected and no sound systems were found in the said religious places.	Nil	A Public Notice on the Delhi Cantonment Board website has been uploaded, under the provisions for booking Barat Chars.	A video clip on awareness about noise pollution has been included in the video information screen, positioned at Cantonment General Hospital Delhi Cantt, which has a large public footfall.	Notices have been uploaded on WhatsApp in six different groups operating in Delhi Cantt.	This has been implemented in the door to door garbage collection vehicles.	01 meeting with RWAs, Shastri Bazar, Delhi Cantt	Nil	Noise Pollution awareness programs were conducted in eight schools, as per the laid down weekly norm.	1. A meeting was held between officials of DCB and SHO, Delhi Cantt Police Station to discuss all aspects of enforcement of noise pollution norms. 2. Accordingly joint operations with police station Delhi Cantt have been carried out for the implementation of noise pollution norms.
Total	01	Nil	Nil	2	Nil	-	Nil	6	-	1	-	8	-

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Col. (Retd.) P.K Dogra
Consultant
Delhi Cantonment Board

Annexure – A

Performa for Data Collection Local Bodies

Heads	No. of Inspections conducted		Whether SLM used for Inspection. If yes, No. of cases in which SLMs used	No. of meeting conducted for sensitization regarding Noise Pollution	No. of action against violation of Noise norm		Details of Penalties imposed			
	Suo Moto inspection	Inspection on complaints			Suo Moto Action	Actions on Complaints	Suo Moto		Complaints	
							Seizures made	Challan / Fine recovery	Seizures made	Challans / Fine recovery
Construction Sites	54	Nil	SLM used in 16 inspections	Nil	No violations noticed	NA	Nil	Nil	Nil, since no complaints were received	NA
Religious Institutions	02 Nos	Nil, since no complaints received	SLM not used for the two inspections at Sanatan Dharm Mandir & Balmiki Mandir, East Mehram Nagar, Delhi Cantt	02 meetings with religious institutions of East Mehram Nagar, Delhi Cantt	Nil	Nil, since no complaints received	Nil	Nil	Nil, since no complaints were received	NA
Banquet Halls/ Party Places	(Total No. of Banquet Halls/Party Places-04) 04 numbers inspected at Ashoka Barat Ghar, Shastrri Bazar, Jharera Barat Ghar, Jharera, Village Jharera, Mehram Nagar Barat Ghar, Village Mehram Nagar & Manglam Bharat Ghar, Old Nangal, Delhi Cantt.	Nil, since no complaint received	SLM used for four inspections at Ashoka Barat Ghar, Shastrri Bazar, Jharera Barat Ghar, Village Jharera, Jharera, Mehram Nagar Barat Ghar, Village Mehram Nagar & Manglam Bharat Ghar, Old Nangal, Delhi Cantt.	Nil	Nil	Nil, since no complaints received	Nil	Nil	Nil, since no complaints were received	NA
Total	60	Nil	22	02	Nil	Nil	Nil	Nil	Nil	Nil

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Annexure -B

Performa for Data Collection form Local Bodies

Department	No. of Sound level meters procured	Identification of Hotspot		Compliance of Gazette Notification of Sound Limiters		Awareness Programs							
		With SLMs	Without SLMs	Inspections	Actions	Print Media (Notice/ Advt.)	FM Channels & TV	Social Media (blogs, facebook, twitter, whatsapp)	Jingle music on Garbage vans	Meeting with RWAs, MWAs & others	NGOs	Educational Institutions	Others
Delhi Cantonment Board	One, viz Casella portable SLM	Monitoring of 10 vulnerable spots, which have relatively higher level of noise, had been carried out earlier and the same has been repeated during the last week. No noise hotspots have been found in Delhi Cantt. The data has been submitted to controlling agencies.	No Noise hotspots in Delhi Cantt	02 religious places as mentioned in Annexure-A were inspected and no sound systems were found in the said religious places.	Nil	A Public Notice on the Delhi Cantonment Board website has been uploaded, under the provisions for booking Barat Chars.	A video clip on awareness about noise pollution has been included in the video information screen, positioned at Cantonment General Hospital Delhi Cantt, which has a large public footfall.	Notices have been uploaded on WhatsApp in six different groups operating in Delhi Cantt.	This has been implemented in the door to door garbage collection vehicles.	01 meeting with RWAs, Shastri Bazar, Delhi Cantt	Nil	Noise Pollution awareness programs were conducted in eight schools, as per the laid down weekly norm.	1. A meeting was held between officials of DCB and SHO, Delhi Cantt Police Station to discuss all aspects of enforcement of noise pollution norms. 2. Accord-ingly joint operations with police station Delhi Cantt have been carried out for the implementation of noise pollution norms.
Total	01	Nil	Nil	2	Nil	-	Nil	6	-	1	-	8	-

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Col. (Retd.) P.K. Dogra
Consultant
Delhi Cantonment Board